

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BOOKMYTRAININGS.COM PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	BOOKMYTRAININGS.COM PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	28/04/2011
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies ("ROC") - Bangalore, Karnataka.
4	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2011PTC058384
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1101, 3rd Floor 24th Main, JP Nagar 1st Phase, Bangalore - 560078, Karnataka, India,
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01 st March 2025.
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CS SRINIVAS THATIKONDA Insolvency Professional Flat No. 006, Nanda Ashirwad Apartments No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru-560 072, Karnataka, India. Land Line: +91 80 23390132 Mob: +91 9538869662 E-Mail: srinivas@srinivasthatikonda.com No. IBB/IPA-002/IP-N00631/2018-2019/11886
8	LAST DATE FOR SUBMISSION OF CLAIMS	31 st March 2025

Notice is hereby given that BOOKMYTRAININGS.COM PRIVATE LIMITED has commenced voluntary liquidation on Saturday, 01st March 2025.

The stakeholders of BOOKMYTRAININGS.COM PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 31st March 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01st March 2025

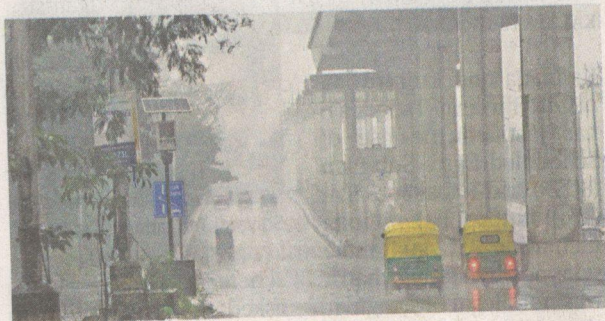
Place: Bangalore



.....
Srinivas Thatikonda
Liquidator

Registration No. IBB/IPA-002/IP-N00631/2018-2019/11886
AFA No. AA2/11886/02/311225/203576 valid upto 31/12/2025

State records 81% rainfall deficit in Feb.



According to IMD, rainfall is expected only by the last week of March or April onwards in the State. FILE PHOTO

The Hindu Bureau
BENGALURU

A hot and dry February ended with an 81% deficiency in rainfall for Karnataka overall, with some districts recording a 100% deficiency.

From February 1 to 28, North Interior Karnataka (NIK) and South Interior Karnataka (SIK) had 98% and 80% deficiency, respectively; only the Coastal Karnataka subdivision saw +17% rainfall. Several districts witnessed 100% departure from normal. These include Bagalkote, Ballari, Belagavi, and Tumakuru. Udupi had +106% departure from normal for the month. Bengaluru Urban and Rural had -46% and -43% departure from normal.

However, unlike the last few years of Bengaluru that made it to the hottest days for February charts of the India Meteorological Department's (IMD) list, the February of 2025 remained out of it. February 2010 to 2024 make up for

sus. This year, the rising mercury levels have been pushing up electricity demand as well as raising fears of another summer of water woes, pushing the government to take contingency measures before summer fully sets. Last week, the State Energy department said that IP set consumption is around 6,000-7,000 MW a day on average, but in recent days, while peak load is around 18,000 MW, around 8,000 MW is from IP sets.

No immediate relief

The IMD, Bengaluru, says there is no immediate relief in sight for the State as far as the skies opening up is concerned.

C.S. Patil, scientist and director, IMD, Bengaluru, said though the deficiency is not severe, considering that January and February are not big rain months, some relief can be expected by the end of March.

"No rainfall is forecast for the next seven days, and in April-May, NIK may have heatwave conditions.

Top priority: M.B. Patil

The Hindu
BENGALURU
The government is referring Hebbal

that the total land under discussion in Hebbal spans 55 acres and 13 guntas. Of this, BMRCL has requested 45 acres and 5 guntas. A meeting was held on Friday by Mr. Shivakumar and

Mr. Patil to assess the legal challenges. "The first step is to resolve existing legal issues; otherwise, the situation may become more complicated," Mr. Patil explained.

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
BOOKMYTRAININGS.COM PRIVATE LIMITED

RELEVANT PARTICULARS

1	NAME OF CORPORATE PERSON	BOOKMYTRAININGS.COM PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	28/04/2011
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies ("ROC") - Bangalore, Karnataka.
4	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2011PTC058384
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1101, 3rd Floor 24th Main, JP Nagar 1st Phase, Bangalore - 560078, Karnataka, India.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01st March 2025.
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CS SRINIVAS THATIKONDA Insolvency Professional Flat No. 006, Nanda Ashinwad Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru-560 072, Karnataka, India. Land Line: +91 80 23390132 Mob: +91 9538869662 E-Mail: srinivas@srinivasthatikonda.com No. IBB/IIPA-002/IP-N00631/2018-2019/11886
8	LAST DATE FOR SUBMISSION OF CLAIMS	31st March 2025

Notice is hereby given that **BOOKMYTRAININGS.COM PRIVATE LIMITED** has commenced voluntary liquidation on Saturday, 01st March 2025.

The stakeholders of **BOOKMYTRAININGS.COM PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 31st March 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Srinivas Thatikonda
Liquidator

Date : 01.03.2025
Place : Bengaluru

Registration No. IBB/IIPA-002/IP-N00631/2018-2019/11886
AFA No. AA2/11886/02/311225/203576 valid upto 31/12/2025



THE KARUR VYSYA BANK LTD

ASSET RECOVERY BRANCH
Divisional Office Building, No.6, Shri Vasavi Temple Road,
Near Sajjan Rao Circle, V V Puram, Bangalore - 560004

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/ charged to the Secured Creditor, **The Karur Vysya Bank Ltd**, the constructive/ physical (whichever is applicable) possession of which has been taken by the Authorised Officer of **The Karur Vysya Bank Ltd**, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 19.03.2025, for recovery of Rs. 11,05,83,305.88 (Rupees Eleven Crore Five Lakhs Eighty Three Thousand Three Hundred Five and Paise Eighty Eight only) due to "The Karur Vysya Bank Ltd", Secured Creditor from (1) M/s. Blue Whale Machinery Technologies Pvt Ltd, Rep By: Mr. Deepak Dhirajlal Mehta (Director), Mrs. Rina Mehta (Director) Having Registered Office at: No. 284, 2nd Floor, between 17th and 18th Cross, Sampina Road, Mallewaram.

ಮೇನಲ್ಲಿ ಬಿಬಿಎಂಪಿ ಚುನಾವಣೆ ನಿಶ್ಚಿತ ರಾಮಲಿಂಗಾರಡ್ಡಿ ಹೇಳಿಕೆ | ಅಧಿವೇಶನದಲ್ಲಿ ಮಸೂದೆ ಪಾಸ್ ವಿಶ್ವಾಸ

ಬೆಂಗಳೂರು: ಗ್ರೇಟರ್ ಬೆಂಗಳೂರು ಪ್ರಾಧಿಕಾರರಚನೆ, ಸಮಗ್ರ ಅಭಿವೃದ್ಧಿ ದೃಷ್ಟಿಯಿಂದ ಬಿಬಿಎಂಪಿ ವಿಭಜನೆ 2-3 ಮೂರು ಪಾಲಿಕೆಗಳನ್ನು ಮಾಡುವುದು ಸೂಕ್ತ ಎಂದು ಕಾರಿಗೆ ಹಾಗೂ ಮುಜರಾಯಿ ಸಚಿವ ರಾಮಲಿಂಗಾರಡ್ಡಿ ಸಮರ್ಥಿಸಿಕೊಂಡಿದ್ದಾರೆ.

ವಿಧಾನಸೌಧದಲ್ಲಿ ಶನಿವಾರ ಕರೆದ ಸುದ್ದಿಗೋಷ್ಠಿಯಲ್ಲಿ ಮಾತನಾಡಿದ ಅವರು, ಮೇ ನಲ್ಲಿ ಬಿಬಿಎಂಪಿ ಚುನಾವಣೆ ನಡೆಯುವುದು ನಿಶ್ಚಿತವಾಗಿದೆ. ಹಾಗೆಯೇ ಬಿಜೆಪಿಯವರು ಸದಾ ಬೆಂಗಳೂರು ಅಭಿವೃದ್ಧಿ ವಿರೋಧಿಗಳು. ಹಿಂದೆ ಸ್ವೀಲ್ ಬ್ರಿಜ್, ವೈಟ್ ಟಾಪ್ ರಸ್ತೆಗಳ ಕಾಮಗಾರಿ ವಿರೋಧಿಸಿದವರು ಈಗ ಸುರಂಗ ರಸ್ತೆ ಮಾರ್ಗ, ಬಿಬಿಎಂಪಿ ವಿಭಜನೆಗೂ ವಿರೋಧ ಮಾಡುತ್ತಿದ್ದಾರೆ ಎಂದು ಟೀಕಿಸಿದರು.

ಬೆಂಗಳೂರಿನ ಭವಿಷ್ಯದ ಬೆಳವಣಿಗೆ, ಸಮಗ್ರ ಅಭಿವೃದ್ಧಿ ದೃಷ್ಟಿಯಿಂದ ಬಿಬಿಎಂಪಿ ವಿಭಜಿಸುವುದು ಸರಿಯಾದ ಕ್ರಮವಾಗಿದೆ. ಸಂಬಂಧಿತ ವಿಧೇಯಕ ವಿಧಾನ ಮಂಡಲದ ಬಜೆಟ್ ಅಧಿವೇಶನದಲ್ಲಿ ಪಾಸ್ ಆಗುವ ವಿಶ್ವಾಸವಿದೆ ಎಂದರು.

ಬಿಜೆಪಿ ಸುಳ್ಳು ಹೇಳಿಕೆ: ಎಲ್ಲ 28 ವಿಧಾನಸಭೆ ಕ್ಷೇತ್ರಗಳು ಅಭಿವೃದ್ಧಿಯಾದರೆ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಅಭಿವೃದ್ಧಿ ಸಾಧಿಸಲು ಸಾಧ್ಯವಾಗುತ್ತದೆ. ಶಾಸಕರ ಕ್ಷೇತ್ರ, ಬಜೆಟ್‌ನಲ್ಲಿ ಹೆಚ್ಚಿನ ಅನುದಾನ ಒದಗಿಸಲು ಸಿಎಂಗೆ ಭೇಟಿಯಾಗಿ ಬಿಜೆಪಿ ಕೇಳಿರುವುದಕ್ಕೆ ಅಚ್ಚರಿತರವಿಲ್ಲ. ಯಡಿಯೂರಪ್ಪ ಸರ್ಕಾರ ಏಳು ಸಾವಿರ ಕೋಟಿ ರೂ. ಅನುದಾನ ನೀಡುತ್ತೆಂಬುದು ಶುದ್ಧ ಸುಳ್ಳು. ಸಿದ್ಧರಾಮಯ್ಯ ಸರ್ಕಾರ 2018ರಲ್ಲಿ ನೀಡಿದ್ದ 6 ಸಾವಿರ ಕೋಟಿ ರೂ., ಕುಮಾರಸ್ವಾಮಿ ನೇತೃತ್ವದ ಸಮ್ಮಿಶ್ರ ಸರ್ಕಾರ ಸಾವಿರ ಕೋಟಿ ರೂ. ಅನುದಾನ ನೀಡುತ್ತಿತ್ತು ಎಂದು ವಿವರಿಸಿದರು.

ಸಾಲದ ಹೊರೆ, ತಿಪ್ಪೆಗುಂಡಿ

ಬಿಜೆಪಿ ಆಡಳಿತಾವಧಿಯಲ್ಲಿ ಉದ್ಯಾನ ನಗರಿ ತಿಪ್ಪೆಗುಂಡಿ, ಕಸದ ತೊಟ್ಟಿಯಾಗಿ ಮಾರ್ಪಟ್ಟಿತ್ತು. ಬಿಬಿಎಂಪಿಗೆ ಆರು ಸಾವಿರ ಕೋಟಿ ರೂ., ಬಿಬಿಎಂ, ಬೆಸ್ಕಾಂಗ್ ತಲಾ 3 ಸಾವಿರ ಕೋಟಿ ರೂ., ಬಿಬಿಎಂಪಿಗೆ ಸಾವಿರ ಕೋಟಿ ರೂ. ಬಾಕಿ ಇರಿಸಿದ್ದು, ಕಾಂಗ್ರೆಸ್ ಅಧಿಕಾರಕ್ಕೆ ಬಂದ ಮೇಲೆ ಚುಕ್ಕಾ ಮಾಡಿದೆ ಎಂದು ರಾಮಲಿಂಗಾರಡ್ಡಿ ಹೇಳಿದರು. ಬಜೆಟ್‌ನಲ್ಲಿ ಬೆಂಗಳೂರಿಗೆ 15 ಸಾವಿರ ಕೋಟಿ ರೂ. ಅನುದಾನ ಅನಗತ್ಯ. ವಿಶ್ವಬ್ಯಾಂಕ್‌ನ 3,000 ಕೋಟಿ ರೂ. ನೆರವು ಸಿಗುತ್ತಿದ್ದು, ಬೇರೆಯೇಜನಗಳ ಕಾಮಗಾರಿ ಚಾಲ್ತಿಯಲ್ಲಿವೆ ಎಂದು ತಿಳಿಸಿದರು.

ಮಹಾಗೆ ಬಸ್ ಸಂಚಾರ ಸುಗಮ

ಕರ್ನಾಟಕ ಹಾಗೂ ಮಹಾರಾಷ್ಟ್ರದಲ್ಲಿ ಉಭಯ ರಾಜ್ಯಗಳ ಬಸ್ ಸಂಚಾರ ಸುಗಮವಾಗಿದೆ. ರಾಜ್ಯದ ಬಸ್‌ಗಳು 503 ಟ್ರಿಪ್ ಸಂಚರಿಸಿದರೆ, ಮಹಾರಾಷ್ಟ್ರ ಬಸ್‌ಗಳು 130 ಟ್ರಿಪ್ ಸಂಚಾರ ಮಾಡುತ್ತವೆ ಎಂದು ರಾಮಲಿಂಗಾರಡ್ಡಿ ತಿಳಿಸಿದರು. ಬೆಳಗಾವಿ ಕಂಡಕ್ಟರ್ ಮೇಲಿನ ಪೊರಕೊ ಪ್ರಕರಣವನ್ನು ಬಾಲಕಿ ಪೋಷಕರು ಹಿಂಪಡೆದ ನಂತರ ಎಲ್ಲವೂ ತೀರೆಯಾಗಿದೆ ಎಂದರು.

ಬಾಡ ಸಿದ್ಧ ರಾಪಿ ಸದಸ್ಯರ ಆಗಮನ

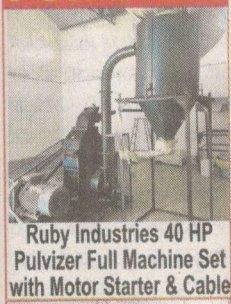
ಪಕ್ಷದ ಅಸ್ತುಗಳು

ಮೊದಲ ಬಳಿಕ ಸಿಗಲಿ ಕೊನೆ ಮಾಡಿ ಪ್ರತಿಷ್ಠೆ ಕಾಲ್ಪು ರಾಜ್ಯ ಅಗ್ಗೇ ಪ್ರತಿಷ್ಠೆ ದಿನ ಬೆಳಗ್ಗೆ ಕಾಲ್ಪು ಆಗವಿ ತೀಮ ಬಳಸಿ ಸ್ಪಷ್ಟೀಕರಣ ಆಡಳಿತ ನಿಲುವು ಸದನ ಎಂದ

ಪರೀಕ್ಷೆಗಳಲ್ಲಿ ನಿರಂತರ ಉಂಟಾದ ಲೋಪಗಳನ್ನು ಎತ್ತಿ ತೋರಿಸಿ ಅಭ್ಯರ್ಥಿಗಳ ಪರ ದನಿ ಎತ್ತುವುದು 5 ಇಂಟಿಜಿನ ವಿವಿಧ ಪ್ರಕರಣಗಳು ಹಾಗೂ ಅಧಿಕಾರಿಗಳ ಮೇಲಿನ ದಾಳಿಗಳನ್ನು ಪ್ರಸ್ತಾಪಿಸಿ ಕಾನೂನು ಸುವ್ಯವಸ್ಥೆ ಕುರಿತು ಸರ್ಕಾರವನ್ನು ಎಚ್ಚರಿಸುವುದು 6 ರೈತರ ಆತ್ಮಹತ್ಯೆ ಪ್ರಕರಣಗಳು, ಮಿದುತ್ ಕಣ್ಣಾಮುಚ್ಚಾಲೆಯಿಂದ ಗ್ರಾಮೀಣ ಪ್ರದೇಶದ ಜನಜೀವನದ ತಲ್ಲಣಗಳನ್ನು ಪ್ರಸ್ತಾಪಿಸುವುದು. 7 ಗ್ಯಾರಂಟಿ ಅನುಷ್ಠಾನ ವ್ಯತ್ಯಾಸ, ಶಾಸಕರಿಗೆ ಅನುದಾನ ಹಂಚಿಕೆಯಲ್ಲಿನ ತಾರತಮ್ಯ, ಅಭಿವೃದ್ಧಿ ಹಿನ್ನೆಡೆಯಾಗಿರುವುದು.

ವಿಜಯವಾಣಿ CLASSIFIEDS
ಸಂಪರ್ಕಿಸಿ: 080-26257440 88844 32337

MACHINARIES FOR SALE



Ruby Industries 40 HP Pulverizer Full Machine Set with Motor Starter & Cable



Roster Machines



Blender (Mixer) Machine

94495 90740 94484 07192

ಮಾರಾಟಕ್ಕಿದೆ

ಬೆಂಗಳೂರಿನಲ್ಲಿ ಪ್ರಸಿದ್ಧ TATA-ACE ವಾಹನದಲ್ಲಿ 30ರಿಂದ 40 ಬೆಳಕುಗಳ ರೆಡಿ ಕಪ್ ಚಾಮುಂಡ್ ಮತ್ತು ವಿವಿಧ ಬಗೆಯ ಪಾದಾ ತಿನಿಸುಗಳನ್ನು Supply ಕೊಡುವ, ತಿಂಗಳಿಗೆ 4 ಲಕ್ಷ ರೂ. ಪ್ರವಹಾರ ಇರುವ Unit ಅನ್ನು ಬಿಟ್ಟುಕೊಡುವುದಿದೆ. ಯಾವುದೇ ಕೆಲಸಗಾರರ ಅವಶ್ಯಕತೆ ಇರುವುದಿಲ್ಲ. Goodwill-6 ಲಕ್ಷ ರೂಪಾಯಿಗಳು.

ಆಸಕ್ತರು ಸಂಪರ್ಕಿಸಿ:

9986136988 9980941276

IMMEDIATE REQUIREMENT

KITCHEN SUPERVISOR
1Man (Minimum of 5years Experience in the Hotel Industry. Food and Beverages)

MANAGER
(Minimum of 5-10years of Experience in Hotel Industry).

For a 3-Star Hotel in Mysore

9448142639

resume to vpkamath77@gmail.com

ಅರ್ಜಿ ನಮೂನೆ ಎ ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ
(ದಿವೇಶನದ ನಿಯಮ 14ರ ಮತ್ತು ಭಾರತೀಯ ದಿವೇಶನದ ದೋರ್ಡ್ (ಸ್ವಯಂ ಪ್ರೇರಿತ ಸಮಾಜ ಕಾರ್ಯವಿಧಾನ) ನಿಯಮಾವಳಿ, 2017)

ಬುಕ್‌ಮೈಟ್ರಿನ್‌ಗ್‌ಕಾಂ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಪಾಲುದಾರರ ಗಮನಕ್ಕೆ

ಸಂಖ್ಯೆ	ವೈಯಕ್ತಿಕ ಹೆಸರು	ಬುಕ್‌ಮೈಟ್ರಿನ್‌ಗ್‌ಕಾಂ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
1	ಸಾಂಸ್ಕೃತಿಕ ವೈಯಕ್ತಿಕ ಹೆಸರು	28/04/2011
2	ಸಾಂಸ್ಕೃತಿಕ ವೈಯಕ್ತಿಕ ಹೆಸರು	ಕಂಪನಿಗಳ ರಿಜಿಸ್ಟ್ರಾರ್, (ಆರ್‌ಒಒ) - ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ
3	ಸಾಂಸ್ಕೃತಿಕ ವೈಯಕ್ತಿಕ ಹೆಸರು	U72900KA2011PTC058384
4	ಸಾಂಸ್ಕೃತಿಕ ವೈಯಕ್ತಿಕ ಹೆಸರು	1101, 3ನೇ ಫೇಜ್, 24ನೇ ಮುಖ್ಯ, ಜಿಪಿನಗರ, 1ನೇ ಫೇಜ್, ಬೆಂಗಳೂರು-560078, ಕರ್ನಾಟಕ, ಇಂಡಿಯಾ
5	ಸಾಂಸ್ಕೃತಿಕ ವೈಯಕ್ತಿಕ ಹೆಸರು	1ನೇ ಮಾರ್ಚ್ 2025
6	ಸಾಂಸ್ಕೃತಿಕ ವೈಯಕ್ತಿಕ ಹೆಸರು	ಸಿ.ಎಸ್. ಶ್ರೀನಿವಾಸ್ ಶಾಖಾಕೋಡ್ Insolvency Professional ಫೈಲ್ ನಂ.006, ನಂದ ಆರ್‌ಎಫ್‌ಎಡ್ ಆರ್‌ಎಫ್‌ಎಡ್ ನಂ.1, ಕೆನರಾ ಬ್ಯಾಂಕ್ ಕಾಲೋನಿ, 2ನೇ ಮುಖ್ಯ, ಚಂದ್ರ ಬಡಾವಣೆ, ಬೆಂಗಳೂರು 560072, ಕರ್ನಾಟಕ, ಇಂಡಿಯಾ Land Line: +91 80 23390132 Mob: +91 9538869662 E-Mail: srinivas@srinivasthatikonda.com No. IBBI/PA-002/IP-N00631/2018-2019/11886
7	ಸಾಂಸ್ಕೃತಿಕ ವೈಯಕ್ತಿಕ ಹೆಸರು	31ನೇ ಮಾರ್ಚ್ 2025
8	ಸಾಂಸ್ಕೃತಿಕ ವೈಯಕ್ತಿಕ ಹೆಸರು	

ಈ ಸೂಚನೆಯ ಮೂಲಕ ತಿಳಿಸುವುದೇನೆಂದರೆ, ಬುಕ್‌ಮೈಟ್ರಿನ್‌ಗ್‌ಕಾಂ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ನವರು ಸ್ವಯಂ ಪ್ರೇರಿತ ಸಮಾಜೀಯ ದಿವೇಶನದ ದೋರ್ಡ್ 01.03.2025 ಶನಿವಾರ ರಂದು ಪ್ರಾರಂಭಿಸುತ್ತಾರೆ. ಬುಕ್‌ಮೈಟ್ರಿನ್‌ಗ್‌ಕಾಂ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಪಾಲುದಾರರಿಗೆ ತಿಳಿಸುವುದೇನೆಂದರೆ, ಅವರು ತಮ್ಮ ಕ್ಷೇಮಗಾಗಿ ದಾಖಲೆ ಮಾಡುವುದನ್ನು ತಮ್ಮ 31.03.2025 ರಂದು ಅಥವಾ ಮುಂಚಿತವಾಗಿ ಮೇಲೆ 7ನೇ ಕಾಲದಲ್ಲಿ ನೀಡಿರುವ ದಿವೇಶನದ ವಿವರಕ್ಕೆ ಸಲ್ಲಿಸಬೇಕಾಗಿ ಕೋರಲಾಗಿದೆ. ಹಣಕಾಸು ಸಾಲಗಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳ ಪೂರೈಕೆಯನ್ನು ಎಲ್ಲಕ್ಕೂ ವಿಧಾನದಿಂದ ಮಾತ್ರ ಸಲ್ಲಿಸಬೇಕು. ಎಲ್ಲಾ ಇತರ ಪಾಲುದಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳ ಪೂರೈಕೆಯನ್ನು ವೈಯಕ್ತಿಕವಾಗಿ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನದಿಂದ ಸಲ್ಲಿಸಬಹುದು. ಸುಳ್ಳು ಅಥವಾ ದಾಖಲೆಗೊಳಿಸಿದ ಹಕ್ಕುಗಳ ಪೂರೈಕೆಯನ್ನು ಸಲ್ಲಿಸುವುದು ದಂಡವನ್ನು ಆಕರ್ಷಿಸುತ್ತದೆ.

ಸಹಿ:-
ಶ್ರೀನಿವಾಸ್ ಶಾಖಾಕೋಡ್ ಲೆಕ್ಕಾಂತ

ದಿನಾಂಕ: 01.03.2025
ಸ್ಥಳ: ಬೆಂಗಳೂರು

Registration No. IBBI/PA-002/IP-N00631/2018-2019/11886
AFA No. AA2/11886/02/311225/203576 valid upto 31/12/2025

R.No. DRB/C/RGN/S314/76-77, 15-7-76

ರಾಜ್ಯಗೋಡ್ಡು ಪ್ರಾಥಮಿಕ ಕೃಷಿ ಪತ್ತಿನ ಸಹಕಾರ ಸಂಘ
ನಿಯಮಿತ, ತರಳು

ತರಳು ಅಂಚೆ, ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ತಾಲೂಕು, ಬೆಂಗಳೂರು-560116.
ಪ್ರವರ್ತಕರು: ಜಿ.ಡಿ. & ಜಿ.ಎಸ್.ಡಿ.ಸಿ. ಬ್ಯಾಂಕ್ (ಐ), ಬೆಂಗಳೂರು - 560018.

ವಾಣಿಜ್ಯ ಕೆನರಾ



ರಾ ಬ್ಯಾಂಕಿನ ಹೊಸ ಶಾಖೆಯನ್ನು ಸ್ಥಾಪಿಸುವುದು. ಪ್ರೈವೇಟ್ ಉದ್ಯಮಿಗಳು. ಸಾಮಾನ್ಯರ ಇತರರಿದ್ದರು.

ನೋಟೀಸ್ ಸದಸ್ಯರೊಳಗೆ ಮಾಡಿಕೊಂಡು ದೇಶದ ಅರ್ಥಿಕ ಪ್ರಗತಿಯಲ್ಲಿ ಪಾಲ್ಗೊಳ್ಳಬೇಕು ಎಂದರು.

ಬೆಂಗಳೂರು ಸಂಸ್ಕಾರ ವಿಧ್ಯಾಸಂಸ್ಥೆ ಬಿಬಿಎಂಪಿ ಸಂಸ್ಥಾಪಕ ಶ್ಯಾಮಸುಂದರ್, ಪ್ರಾದೇಶಿಕ ಬಂಧು ಕಚೇರಿಯ ಉಪ ಮಹಾಪ್ರಬಂಧಕ, ಮುಖ್ಯಸ್ಥ ನಿರ್ಮಾಪಕ ಮಹಾಪ್ರಬಂಧಕ ಕೈಲಾಸ್, ಕೆನರಾ ಬ್ಯಾಂಕಿನ ಸಲಹೆಗಾರರ ಕೃಷಿ, ಸಹಾಯಕ ಕೆಲಸ ಕಡಬಗರೆ ಕೃಷಿ ಶಾಖೆ ವ್ಯವಸ್ಥಾಪಕ ಎಂ. ನೀಡಿ ಗಿರಿಯಪ್ಪ, ವೃತ್ತ ಕಚೇರಿಯ ಸಾಮಾನ್ಯ ಆಡಳಿತ ಅನುಭಾಗದ ಇಂಜಿನಿಯರ್ ಶ್ರೀಕಾಂತ ಪತ್ರಿಮರ ಮತ್ತಿತರರು ಇದ್ದರು.

ಉದಾನ್

This is to bring our client Mr. Togari is mentioned in the mentioned Uday Kun proposed interest or

ಪ್ರಿಯ ಕುಡುಮರರ ದನುವಣೆ